

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

40.

C.P.(IB)/1016(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES:

Nestler Limited

Vs

Tushar Laxmichand Gogri

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. List this matter before regular Bench on 15.05.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)